

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 242 of 2017 (SZ)

Applicant(s)

Vs.

Respondent(s)

Mr. Chigurupati Ramalingeswara Rao
No.20-15, Near Panchayat Officer,
Yanamalakaduru, Vijaayawada,
Andhra Pradesh 520 007

The Oil and Natural Gas Corporation Ltd,
Rep by its Chairman cum Managing
Director, Pandi Deenadayal, Upadhyaya
Urja Bhavan, No.5, Nelson Mandela
Marg, Vasant Kunj 110 070 and 2 others.

Legal Practitioners for Applicant(s)

M/s K.R. Krishnan

Legal practitioners for respondent(s)

M/s King & Patridge for R1
M/s Arun C Mohan for R2
M/s H. Yasmeen Ali for R3

Note of the Registry	Orders of the Registrar
Order No.	Date: 16.07.2018 Applicant & Counsel not present. R2 Counsel present. R1, R3 side no representation. For appearance of both and reply of R1 and R3 call on 10.08.2018. (Tmt. Meena Satheesh) Registrar